

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

IN THE MATTER OF : Daxen Agritech India Pvt. Ltd.
Vs
Daeshsan Trading India Pvt. Ltd.

MAIN PETITION NUMBER : TCP/111/IB/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1853(CHE)2023, IA(IBC)/1842(CHE)2023

COMMON ORDER

IA(IBC)/1853(CHE)2023

Present: Ms. Elamathi, Ld. Counsel for the Applicant/Liquidator.

IA(IBC)/1842(CHE)2023

Present: Ms. Elamathi, Ld. Counsel for the Applicant/Liquidator.
Shri. V.V. Sivakumar, Ld. Counsel for the Respondent/Axis Bank Ltd.

Ld. Counsel for the Respondent submits that they are meeting on Friday.

Last opportunity.

List the applications on **13.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs